

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-66-2020**

Mr. Lloyd Nunes ... Petitioner

Versus

The Chief Electrical Engineer &amp; Anr. ... Respondents

Mr. J. P. Supekar, Mr. S. Sayed and Mr. Y. Coutinho, Advocates for the  
Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional  
Government Advocate for the Respondents.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 26<sup>th</sup> June, 2020**

**P.C.**

The Respondents to file reply within a week from today and  
serve an advance copy upon the learned counsel appearing for the  
Petitioner. Rejoinder, if any, to be filed within two days thereafter.  
Liberty to apply.

2. Further, the Petitioner to file a detailed affidavit regards the  
existence of the cow-shed and the activities therein. The Respondents to  
indicate in their affidavit whether the permissions are required from any  
authorities for the activities which the Petitioner carries out in his cow-  
shed. The Petitioner is directed to implead the original Petitioner in Writ

Petition No.717 of 2019 Ms. Maria Feliza Braganza as the Respondent in this petition. Necessary amendment to be carried out forthwith.

3. Issue notice to the Respondents, returnable after one week. Liberty is granted to effect private service upon the newly added Respondent.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

**at\***